

LAW-Powr/14/2023-10-Law, Justice and Parliamentary Affairs

I/334001/2024

GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
Civil Secretariat, Srinagar/Jammu

Notification

Jammu, the 11<sup>th</sup> of January, 2024

S.O 31 .- In exercise of the powers conferred as contained in sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following Officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate, within their respective territorial jurisdiction of District Kathua as shown against each:-

S.No.	Name of the Officer(s) (Mr./Ms.)	Designation	Jurisdiction
01	Sushil Singh	Block Development Officer	Bani (Old), holding additional charge of Block Duggan (Old).
02	Shahbaz Chaudhary	Block Development Officer	Billawar (Old), holding additional charge of Lohia Malhar (Old).
03	Shailender Kumar	Block Development Officer	Basholi (Old), holding additional charge of Block Bhoond (New).
04	Pardeep Singh	Block Development Officer	Kati ua (Old)
05	Javed Iqbal	Block Development Officer	Nagri (New)
06	Navdeep Sabharwal	Block Development Officer	Mahanpur (New), holding additional charge of Dhar Mahanpur (New).
07	Sandesh Kumar	Block Development Officer	Duggain (New), holding additional charge of Block Baggan (New).
08	Vijay Kumar Sharma	Block Development Officer	Dinga Amb (New), holding additional charge of Block Hiranagar (Old).
09	Joginder Pal	Block Development Officer	Nagrota Gujroo (New), holding additional charge of Mandli (New).
10	Sachin Abrol	Block Development Officer	Marheen (New).
11	Sahil Abrol	Block Development Officer	Barnoti (Old).
12	Ajit Singh	Block Development Officer	Keerian Gandyal (New).

By Order of the Government of Jammu and Kashmir.

Sd/-  
(Achal Sethi)  
Secretary to Government.

No. Law/Power/14/2023-10

Dated: - 11 -01- 2024

Copy to the:-

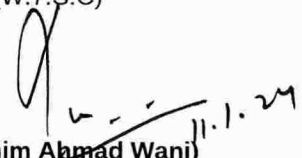
1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Jammu.
3. Administrative Secretary, Department of Rural Development and Panchayati Raj.
4. Deputy Commissioner Kathua.

  
11.1.24

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5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. All concerned Officers.
7. SO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)
8. Incharge Website

  
(Shamim Ahmad Wani)  
Senior Law Officer  
Department of Law, Justice and P.A

